NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/698/IB/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: FRONTIER LIFELINE PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. L. Gardon

P.RAGHUNATHAN

FOR T-S. GOPACAN

ORDER

Counsel for petitioner/Financial Creditor and counsel for respondent/corporate debtor are present. Counsel for respondent stated that talks between the company and the Government of Tamil Nadu are in progress in relation to the investment to be made in the respondent company and a meeting is scheduled on 19.01.2018 in this regard. Further he stated that the respondent company is involved in manufacture of life saving products. He prayed for time to make submissions in regard to the outcome of the talks. Considering the submissions, the Adjudicating Authority is inclined to grant time at request. Put up on 05.02.2018.

-50-(S VIJAYARAGHAVAN) Member (Technical)

_sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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